# GOVERNMENT OF INDIA

## MINISTRY OF JAL SHAKTI

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

### **LOK SABHA**

# **UNSTARRED QUESTION NO.1726**

ANSWERED ON 01.08.2024

## WATER SHARE OF RAJASTHAN

## †1726. SHRI KULDEEP INDORA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the share of irrigation water in the State of Rajasthan is being determined by Bhakra Beas Management Board and if so, the details thereof;
- (b) whether the Government of Rajasthan has any representation in Bhakra Beas Management Board and if so, the details thereof;
- (c) the cusecs earmarked for irrigation water in Ganga canal flowing through Sriganganagar and Hanumangarh districts of Rajasthan and the quantity of water being supplied at present;
- (d) whether the prescribed cusecs is being reduced and if so, the details of the reasons therefor; and
- (e) whether there is any alternative plan for the above district and if so, the details thereof?

### **ANSWER**

### THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) The share of water from Sutlej, Beas and Ravi is as per agreements executed between/among Governments of Partner States i.e., Bhakra Nangal Agreement, 1959 for Satluj water and Ravi-Beas Agreement, 1981 for surplus flows of Ravi-Beas.
- **(b)** As per Punjab Reorganization Act, 1966, Bhakra Beas Management Board (BBMB) consists of: a whole-time Chairman and two whole-time Members to be appointed by the Central Government; a representative each of the Governments of the States of Punjab, Haryana, Rajasthan and Himachal Pradesh to be nominated by the respective Government and two representatives of the Central Government to be nominated by Government of India. The Secretary, Water Resources Department is the representative of the State of Rajasthan in Bhakra Beas Management Board.
- (c) & (d) BBMB releases water from the reservoirs as per the approved requirements and decisions taken in the monthly meetings of Technical Committee which comprise of the officers of the partner states, including Rajasthan. This is then supplied to Rajasthan through Rajasthan Feeder and Bikaner Canal from Harike Headworks as per decisions taken in the meeting of the Technical Committee. Further, the internal distribution of water of Rajasthan State is done by Rajasthan Water Resources Department.
- (e) The state of Rajasthan has informed that presently, there is no alternative plan for the above districts.